

(b) the number of those who await payment, State-wise;

(c) the main causes of delay in the payment of their pensions; and

(d) the steps taken by Government to remove them?

The Minister of State in the Ministry of Defence (Shri (Raghuramajah): (a) and (b). As on the 31st May, 1962, for which information is available, the Controller of Defence Accounts (Pensions), Allahabad had sanctioned the enhancement of temporary increase in pensions in 1,57,714 individual cases. According to the information available, the pension disbursing officers had made payments to 1,34,953 pensioners upto the end of May 1962. The number of pensioners awaiting payment of temporary increases at enhanced rates as on 31st May, 1962, was approximately 1,18,700.

As already indicated in the reply given to Unstarred Question No. 1593 on the 8th December 1961, these statistics are maintained on an All India basis and a State wise break up of the figures is, therefore, not available.

(c) The delay is due primarily to the fact that a large number of pensioners of various categories are involved.

(d) The need for expeditious finalisation of these cases has been kept in view from the beginning. The Controller of Defence Accounts (Pensions) has addressed the Chief Secretaries of all State Governments asking them to issue suitable instructions to the Treasury Officers under their control. All Pension Disbursing Officers have also been addressed individually to be vigilant in this regard. Further, about 60 District Magistrates have been addressed demi-officially by the CDA(P) requesting them to take a personal interest in this work. The Controller of Defence Accounts (Pensions) and his officers are also keeping a vigilant watch so that suitable assistance

is rendered promptly wherever necessary, to ensure that temporary increases are paid as soon as possible by each Pension Disbursing Officer.

Grants to Universities and Colleges in U.P.

3643. Shri Sarjoo Pandey: Will the Minister of Education be pleased to state:

(a) the total grant given to the different universities and colleges in the State of Uttar Pradesh during 1961-62 by the Universities Grants Commission; and

(b) the earmarked grants to be given during 1962-63 to these institutions?

The Minister of Education (Dr. K. L. Shrimali): (a) Rs. 2,78,37,477-11.

(b) No grants have been earmarked for the year 1962-63 by the University Grants Commission.

Manufacture of Steam Turbine Generators

3644. Shri M. K. Kumaran: Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether M/s. Birla Brothers have submitted a scheme to Government for the manufacture of steam turbine generators in collaboration with the Westinghouse Corporation of America;

(b) if so, whether Government have considered the scheme;

(c) the total estimated investment in the scheme and the foreign exchange component thereof; and

(d) the proposed location of the plant?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) Yes, Sir.

(b) to (d). The project is estimated to cost about Rs. 6 crores of which Rs. 4.5 crores will be in foreign exchange. Government have not yet